

PATNA HIGH COURT

NOTICE

It is for information to all concerned that in compliance with the judgment dated 19.02.2020 of the Hon'ble Supreme Court of India delivered in Civil Appeal No. 1698 of 2020 titled "Dheeraj Mor Vs. Hon'ble High Court of Delhi" and connected matters, the candidature of all such candidates, who were working as Judicial Officers and had appeared at the related examinations held under District Judge (Entry Level), Direct from Bar Exam-2016, stood rejected.

By order of the Court



Registrar General

Patna High Court, Patna

Dated : ..12.01.2021.....